

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 242 of 2015

And

IAs -462 & 463 of 2015

Dated : 9th Aug, 2016

In the matter of:-

Maharashtra State Electricity Transmission Co. Ltd. Appellant (s)

V/s.

Maharashtra Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **18th October, 2016.**

(Court Master)

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